

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt.(RJS)/ 106 /2010

Dated 30th December, 2010

On account of administrative exigencies, the following transfers / postings of the judicial officers are ordered with immediate effect:-

S. No.	Name of the Officer	From	To	Vice
	SARVA SHRI			SARVA SHRI
1	Kedar Lal Gupta	ADJ No.1, Jaipur City	ADJ, Nohar	Vacant
2	Nagendra Pal Bhandari	ADJ No.9, Jaipur City	ADJ, Kekri	Vacant
3	Hari Kishan Khichar	ADJ, Kishangarh (Ajmer)	ADJ No.1, Jaipur City	Kedar Lal Gupta
4	Ashok Kumar Vyas	Judge, Spl. Court, Atrocities on women dowry cases, Jaipur	ADJ Behror	Vacant
5	Ms. Anita Sharma	ADJ No.4, Jaipur City	Judge, Spl. Court, Atrocities on women dowry cases, Jaipur	Ashok Kumar Vyas
6	Ms.Reeta Tejpal	CJM, Dausa	ACJM No.1(Spl. Court), J.D.A., Jaipur	Manoj Saharia
7	Manoj Saharia	ACJM No.1(Spl. Court), J.D.A., Jaipur	ACJM, Ramganjmandi	Vacant
8	Daya Ram Godara	ACJM, Karanpur	CJM, Dausa	Ms. Reeta Tejpal
9	Pramod Kumar	ACJM No.2, Jaipur District, Jaipur	ACJM, Karanpur	Daya Ram Godara
10	Sita Ram Khowal	ACJM No. 2, Jaipur City	ACJM, Bhinmal	Vacant
11	Anil Kaushik	ACJM No. 4, Jaipur City	ACJM, Jhadol (Udaipur)	Vacant
12	Anish Dadhich	ACJM No.11, Jaipur City	ACJM, Kanore (Udaipur)	Vacant
13	Jagendra Agarwal	ACJM No.1, Ajmer	ACJM, Rajgarh (Churu)	Vacant

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14	Shiv Kumar	ACJ(JD)JM No.3, Jaipur City	CJ(JD)JM, Deoli (Tonk)	Vacant
15	Nusarat Bano	CJ(JD)JM, Jaipur (West)	ACJ(JD)JM No.2, Jaipur City	Vacant
16	Pooran Singh	ACJ(JD)JM No.4, Jaipur City	CJ(JD)JM, Nawa	Purushottam Lal Saini
17	Purushottam Lal Saini	CJ(JD)JM, Nawa	ACJ(JD)JM No.4, Jaipur City	Pooran Singh
18	Jagdish Prasad Meena	ACJ(JD)JM No.7, Jaipur City	CJ(JD)JM, Dudu, Jaipur District	Vacant
19	Bhupendra Kumar Meena	ACJ(JD)JM No.1, Jaipur District	CJ(JD)JM, Atru (Baran)	Vacant
20	Mahendra Kumar Dhabhi	ACJ(JD)JM No.5, Ajmer	CJ(JD)JM, Padampur	Vacant
21	Sanjay Kumar Meena	CJ(JD)JM, Jhalawar	CJ(JD)JM, Rawatbhata (Chittorgarh)	Vacant
22	Ajay Godara	ACJ(JD)JM No.3, Ajmer	CJ(JD)JM, Mundawar (Alwar)	Vacant

NOTE: The officers are directed to handover /
take over charge in accordance with
Order No. 24 / PI dated 23.11.1998.

BY ORDER,


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REGISTRAR GENERAL